

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/01/2019

C.P./260/53/2018

O.A./260/50/2018

FOR ADMISSION

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. S. Barik

D K PRADHAN

-V/S-

SMT SUPRIYA SAHU

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the Respondents submitted that the order has been complied with in this matter for which he has filed the speaking order dated 25.09.2018, which is taken on record. Ld. Counsel for the applicant also agrees to that submission. Accordingly, the C.P. is dropped. Notices discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>